

[Shri Manubhai Shah]

tainly have a better balance of payments position.

As the House is aware, in the last seven or eight years, the imports have increased from Rs. 700 crores to Rs. 1,400 crores per year because more power plants have to be imported, more steel plant machinery is to be imported, more basic raw materials for the maintenance of various industries have to be imported as we cannot just manufacture them here. The non-ferrous metals are not available here; many types of special steels are not available here. The world and the sophisticated industrial technology cannot be expected to be advanced all at once. Therefore, we have to import these things. Likewise, exports have increased from nearly Rs. 500 crores to Rs. 850 crores per year. But the rate of growth of exports has not been commensurate with that. Naturally, in this country where the local demand itself is terrific and, therefore, the high costs and competitive costs are not available. Our growth of exports has not been commensurate with that. Even taking into account external aid plus export, there does remain a certain imbalance which will have to be sustained for a while. But I do hope that now that we have institutionalised the exports and all the schemes thereunder, we shall have better results; as you know, nearly 80 per cent of our exports are agricultural exports, and 20 per cent are of the manufactured goods. With the stabilisation of the schemes that we have initiated, I have no doubt that from year to year we shall have better results. But without going into details of either the import packet or the export packet, I would commend this Bill for acceptance by the House so that we can continue to regulate in the interests of the public and the nation and the economic development of this country both the flow of imports and the promotion of exports.

17 hrs.

Mr. Chairman: Shri Warior:

Shri Warior: Mr. Chairman, Sir...

Mr. Chairman: The hon. Member can continue tomorrow.

Shri Kapur Singh (Ludhiana): Let him speak at least one sentence.

Shri Warior: There are many things to be said in regard to this Bill. Even now Government are only putting some restrictions and issuing some orders. I want to go further and say certain things....

Mr. Chairman: He can continue tomorrow.

17.01 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### FORTY-SIXTH REPORT

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): I beg to present the Forty-sixth Report of the Business Advisory Committee.

17.01½ hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### EIGHTIETH REPORT

Shri Hem Raj (Kangra): I beg to present the Eightieth Report of the Committee on Private Members' Bills and Resolutions.

17.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, March 10, 1966/Phalgun 19, 1887 (Saka).